## IN THE HIGH COURT OF DELHI AT NEW DELHI

	F.No. 174/Comp./DHC/No. <u>11481-501</u> Dated: <u>04.05.13</u>
From	The Registrar General Delhi High Court New Delhi
То	
	(List of Vendors enclosed)
Sub:	Quotation for all versions of MS-Office 2013 and MS-Office 2010 Home & Business Editions
Sir,	
<u>Edition</u>	This Court intends to purchase MS-Office 2013 and MS-Office 2010 Home & Business as.
	You are requested to submit quotation for all the available versions of MS-Office 2013 and fice 2010 in a sealed envelope to the undersigned on or before $\underline{17.05.13}$ . The validity of rates not be less than 6 (six) months.
Delhi"	The envelope should be addressed in the name of "Registrar General, Delhi High Court, New and the subject of this letter be superscribed on the envelope.
	The quotation received after due date shall be summarily rejected.
	Yours truly,
	Sd/- (K.K. Bhati) Joint Registrar (Computerization) for Registrar General

CC to:

Endst. No. \_\_\_\_/Comp./DHC

1. Dealing Assistant of Computer Cell for uploading the quotation on the website of Delhi High Court.

Sd/-(Neeru Nagar) A.O. ( J.) (Comp./Sty.)

Dated \_\_\_\_\_